

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

CP No. 37/Chd/Pb/2022

IN THE MATTER OF:

Abide Exporters Pvt Ltd.

...

Appellant

Versus

**Registrar of companies, Chandigarh ...
and Punjab**

Respondent

Under Section: 252(3), CA 2013

Order delivered on 19.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Umang Goyal, Advocate.

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, at the request of the Ld. counsel for the petitioner, this matter is adjourned to 03.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**